RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK. SABHA—NINTH SESSION)

(8th July to 16th August, 1982)



LOK SABHA SECRETARIAT NEW DEUHI

September, 1982/Bhadra, 1904 (Saka)

PREFACE

This publication contains a brief resume of work done by Lok Sabha during the Ninth Session of Seventh Lok Sabha, 1982.

New Delhi; September 7, 1982 Bhadra 16, 1904 (Saka) AVTAR SINGH RIKHY, Secretary.

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RESUME OF WORK DONE BY LOK SABHA DURING THE NINTH SESSION OF SEVENTH LOK SABHA—JULY-AUGUST, 1982

I. DURATION OF SESSION

Date of commencement	•	•	•	•	•	• , •	8 July, 1982
Date of adjournment sine dis		•	•	•			16 August, 1982
Date of prorogation .	•	•	•	•			17 August, 1982
Number of days of sittings							25
Number of hours of sittings		•			•		182 hours and 27 minutes.

(i) Generalment Bills s. BILLS

ક ર્જ	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills pareed by Rajira Sabba)	Date of discussion in Lok Sabba	Time	No. of amend- ments tabled	No. of smend-ments carried	Progress/Remarks
-		8	+	s	9	7,	•	6
) -	1 The Byes (Authority for Use for Therapeu- tic Purposes) Bill, 1980.	1-18-80 (Rearlier Session)	: ,	8-7-82 14-7-82 (Consideration and passing).	H. M. 2 43	g S	en.	Passed, es amended.
α	The Centonments (Amendment) Bill, 1982.	9-7-84	:	i	:	:	:	Pending.
e n	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1982.	19-7-88	:	21-7-82 (Consideration and passing)	‡		:	Passed.
•	The Estate Duty (Amendment) Bill, 1982	19-7-8e		26-7-82 27-7-82 (Consideration and passing).	2 15	*	:	Passed.

The Charita Bill, 1982.		. 13-7-82	:				-		Pending.
The Constitution (Forty-siath- Bill 1981	n (Forty-siath Amendment)	3-4-81 (Ecarlier Session)	:	19-7-82 14-7-82 (Consideration and pessing)	6,	.	=	a	Passed, as amended.
The Ear Drun for use for T 1980.	The Ear Drums and Ear Bones (Auth ority for use for Therapeutic Purposes) Bill, 1980.	1-8-80 (Farlier Session)		14-7-82 15-7-82 (Consideration and passing)	8	8	33	ရာ	Passed as amended.
The Chit Fun the Select O	The Chit Funds Bill, 1980, as reported by the Select Committee.	20-11-80 (Egrlier Session)	-	15-7-82 16-7-82 19-7-82	3 58	80	4 9	2	Passed, as amended.
	make,		10-8-82 (as return- ed by Rajya Sabha with amend- ments)	(Consideration of amendments made by Rajya Sabia).	•	15	:	:	Amendments made by Rajra Sabha agreed to by Lok
The Prevention of Maintenance of Commodities (An by Rajya Sabha,	The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1982, 4.5 by Rajya Sabha.	s passed	16-7-82	29-7-82 30-7-82 2-8-82 (Consideration and passing)	60	95			Passed.
The Public W (Delhi Ame	The Public Wakfi (Batension of Limitation) (Delhi Amendment) Bill, 1989, as passed as-passed by Rajya Sabha		19-7-82	7-8-8e (Consideration and passing)	α	8		:	Pased.
The Continge ment) Bill,	The Contingency Fund of India (Amendment) Bill, 1982.	19-7-8a	:	:			:		Pending
The Customs Bill, 1982.	The Customs Tariff (Second Amendment) Bill, 1982.	20-7-82	:	:	:		:	:	Pending
The International Mone Bank (Amendment) B	be International Monetary Fund and Bank (Amendment) Bill, 1992.	20-7-8s	:	:	•	8		:	Pending

-		e n	•	£		ی	7	æ	6
					Ħ	K			
*	14 The Monopolies and Restrictive Trade Prace 27-4-82 tices (Amendment) Bill, 1982. Session)	87-4-82 (Karlier Scenom)	1	20-7-82 (Consideration and passing)	80	S _a	*	:	Passed
15	The Chaparmuth-Silghat Railway Line and the Katakhal Lalabazar Railway Line (Nationalization) Bill, 1981.	7-9-81 (Earlier Session)	:	21-7-8a (Consideration and passing)	•	25	13	а	Passed, as amonded.
16	The Metro Railways (Construction of Worls) Amendment Bill, 1981.	Se-18-81 Earlier Session)		21-7-82 (Considers tion and passing)	-	3	cr cr	м	Passed, as amended.
71	The Payment of Wages (Amendment) Bill, 1982, as pasced by Ralya Sabha.		22-7-22	10-8-8s 11-8-8s (Consideration and passing)	OI	ಪ	38		Passed
18	The Navy (Amendment) Bill, 1982, as	;	s6-7-8s	:	•	:	:	:	Pending
19		86-7-8	:		·		-	:	Pending
Q.	20 The Food Corporations (Amendment) Bill, 1982.	90-4-82 (Barlier Session)	:	s6-7-82 (Consideration and passing)	N	71	:		Passed.
ä	gi The Governors (Emoluments, Allowances and Privileges) Bill, 1981.	21-12-81 (Earlier Sension)	:	27-7-82 28-7-82 (Consideration and pessing)	.4	3 .	თ	a	Passed, as amended.

				5			
Passed, as amended.	Pending.	Pending.	Passed.	Passed.	Passod.	A Motion for further extension of time for presentation of the Joint Committee upto the first day of the last week of the Winter Session, 1982, adopted.	Passed.
cr		:	:	ı	:	:	:
a	:	ā	:	ī	4	:	:
60	ı	:	61	8	8	10	8
၈	•	•	•	•	-	•	•
s8-7-8m. 29-7-8a (Consideration and passing)	:	:	2-8-82 (Consideration and passing)	2-8-82 (Consideration and passing)	6-8-8z (Consideration and passing)	y-8-8z (Motion for further exten- tion of time for presenta- ation of the Report of the Joint Commi- ttee)	5-8-82 (Consideration and passing)
21-8-89 (Ecarlier Scasion)	29-7-82	28-82	:	:	:	:	:
:	:	:	2-8-84	8-8-8	3-8-82	12-80 (Bariler Session)	5-8-82
82 The Special Courts (Repeal) Bill, 1981, as passed by Rajya Sabha.	23 The Rubber (Amendment) Bill, 1982, as passed by Rajya Sabha.	24 The National Waterway (Allahabad-Heldia Stretch of the Ganga-Bhagirathi-Hooghly River) Bill, 1982, as passed by Rajya Sabba.	85 The Approxiation (Railways) No. 3 Bill, 1982.	26 The Appropriation (No. 9) Bill, 1982.	27 The East Punjab Urban Rent Restriction (Chandigarh Amendment) Bill, 1982.	28 The Criminal Law (Amendment) Bill, 1980.	 The Assam Appropiration (No. 2) Bill, 1982.
•	ч	or .	-				

6 8	Passed.	Passod.	Ponding.	Pased	Passed, as amended.	Pending.	Pending.	Motion for concurrence adopted.
ω	:	:	:	`:	0	:	:	:
,	:	-	:	7	31	:	:	:
9		લ ક		3 8	4 .	:	:	60 6 E E E E E E
ĸ	6-8-8s 7-8-8s Consideration and passing)	6-8-8s 7-8-8s (Consideration and passing)	:	ro-8-92 (Consideration and passing)	9-8-82 (Consideration and passing)	:	:	(Motion for con- currence in the recommendation of Rajra Sabla for reference of the Bill to a Joint Commit-
4	:	:		:	:	:	:	:
es	11-3-82 (Earlier Session)	11-9-82 (Eartier) Sostion)	9-8-82	g-8-82	29-4-8s (Bartier Session)	15-8-182	19-8-1982	:
C4	30* The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess (Amendment) Bill, 1982.	31* The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amend- ment) Bill, 1982.	32 The Merchant Shipping (Amendment), Bill, 1982.	The Motor Vehicles (Amendment) Bill, 1982.	The Industrial Disputes (Amendment), Bill, 1982.	35 The Indian Post Office (Amendment) Bill, 1982.	The State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Bill, 1982.	The Mental Health Bill, 1981, as introftuced in Rajya Sabba.
-	%	31	33	88	34	35	36	8

SUMMARY

	1.	Bills pending at the end of the last session	•	•	•	•	•	•	20
	2.	Bills Introduced							16
	3.	Bills opposed at introduction stage .	•		.•				t
	4.	Bills passed by Rajya Sabha and laid on the	c Tat	ماد				•	6
	5.	Bills returned by Rajya Sabha with amends	ments	and l	ald or	the ?	Table		1
	6.	Bills passed							23
	7.	Bills negatived						•	Nil
	8.	Bills withdrawn							Nil
	9.	Bills part-discussed							Nil
	10.	Motions for adjournment of debate on Bill	ls ado	pted					Nil
	11.	Bills referred to Select Committee .							Nil
	12.	Bills referred to Joint Committee					• !		Nil
	13.	Bills reported by Select Committee .							Nil
	14.	Bills reported by Joint Committee .							Nil
	15.	Bills originating in and referred to Joint C respect of which motion for concurrence wa	lomm s ad	ittee opted	by R	ajya S ok Sal	labha bha	in	1
-	16.	Bills pending at the end of the session vide	Pat	a No	. 1820	of L	ok Sa	bha	25

(#) PRIVATE MEMBERS' BILLS'

S. No.	Title of the Bill and Member-in- charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of disumion in Lok Sabha	Time taken	No. of amend- ments tabled	No. of amend-ments carried	Progress/Remarks
-	a	6	+	5	9	7		6
-	The Constitution (Amendment) Bill, 1982 (Amendment of article 75) by Shri G.M. Banatwalla.	9-7-1982	1	1	H	1	1	Pending
a	The Constitution (Amendment) Bill, 1982 (Substitution of one oricles for oricle 338, etc.) by Shri G.M. Banatwalla.	9-7-1982	:	6-8-1988 (Consideration)	?	- ·	EZ.	Discussion on the motion for con- sideration not con- chided. Pending.
ø	The Bombay Prevention of Begging (Delhi Amendment) Bill, 1982 by Shri Chitta Basu.	9-7-1982	:	:	:	1	:	Pending
+	4. The Delhi Rent Control (Amendment) Bill, 1982 (Amendment of section 14, etc) by Shri G.M. Banatwalla,	9-7-1982	ī	1	ī	1	1	Pending
10	5 The Capital Punishment (for Sabotage and Hijacking) Bill, 1982 by Shri B.V.Desai.	9-7-1982	:	:	:	1	:	Pending

					9				
Pending	Pending	Pending	Pending	Pending	Bill withdrawn by leave of the House.	Pending	Pending	Motion for leave to introduce opposed. Bill introduced. Pending.	Pending
:	ī	ï	:	ı	ž	:	:	ı	:
ı	i	t	:	ı	~ ≱.↑ ♣	:	:	ı	:
:	:	:	:	0-0 5	2-59 (excluding 02 minutes taken during Eighth Ses- sion)	:	:	912	:
	:	:	:	:	(30-4-1982 Earlier Sesion) 9-7-1982 22-7-1982 (fruther consideration)	:	:	:	:
:	:	:	:	:	i	:	:	:	:
9-7-1982	9-7-1982	9-7-1982	9-7-1982	9-7-1982	18-9-1981 (Earlier Session)	22-7-1982	22-7-1982	22-7-1982	22-7-1982
6 The Special Educational Facilities (for Children of Inter-caste or Inter-religion Married Parent) Bill, 1982 by Shrimati Vidya Chennupati.	7 The Constitution (Amendment) Bill, 1982 (Instring of new Part XA) by Shri Ananda Pathak.	8 The Lokpal Bill, 1982 by Shri Ram Jeth- malani.	9 The Promotion of a Casteless and Religion- less Society Bull, 1982 by Shrimati Vidya Chemupati.	10 The Code of Criminal Procedure (Amendment) Bill, 1982 (Amendment of section 978) by Shri Ramnath Dubey.	11 The Indian Post Office (Amendment) Bill, 1981 (Amendment of section 26) by Shri Atal Bibari Valpayee.	12 The National Highways (Amendment) Bill, 1982 (Amendment of section 5) by Shri K. Ramamurthy.	19 The Farmers and Agricultural Workers Benefit Fund Bill, 1982 by Shri K. Ramamurthy.	14 The Constitution (Amendment) Bill, 1982 (Amendment of oriside 75 and 164) by Prof. Madhu Dandavate.	15 The Crop Insurance Corporation Bill, 1982 by Prof. Madhu Dandavate.

6	Pending	Pending	Perding	Peading	Pending	Bill withdrawn by leave of the House.	Pending	Pending	Pending
80	:	:	:	:	:	:	:	i	1
7	:	:	:	:	:	:	:	:	1
9	H :	:	:	1	903	\$:	ı	ı
ĸ	ī	:	:	:	:	22-7-1982 6-8-1982 (Consideration)	:	:	1
+	:	:	:	:	:	:	:	:	1
8	22-7-1982	22-7-1982	22-7-1982	22-7-1984	22-7-1982	16-4-1981 (Earlier Session)	6-8-1982	6-8-19 8	6-8-1982
OT	16 The Monopolies and Restrictive Trade Fractices (Amendment) Bill, 1982 (Amendment) Bill, 1982 (Amendment) by Prof. Madhu Dandavate.	The Representation of the People (Amendment) Bill, 1982 (Insertion of new section 10B, etc.) by Prof. Madhu Dandavate.	The Constitution (Amendment) Bill, 1982 (Amendment of article 102, etc.) by Shrimati Pramila Dandavate.	The Social Justice and Reservation of Posts in Services and Seats in Educational Institutions Bill, 1982 by Prof. Ajit Kumar Mehta.	The Chief Election Commissioner (Conditions of Service) Bill, 1982 by Shri Chitta Basu.	21 The Agricultural Commodities Support Price Bill, 1981 by Shri K. Lakhappa.	The Constitution (Amendment) Bill, 1982 (Insertion of New article 1564) by Shri Chitta Basu.	٢	The Delhi Rent Control (Amendment) Bill, 1982 (Amendment of section 2, etc.) by Shri V.N. Gadgil.
-	16	17	81	£	8	2	8	8	র

Pending	Pending
1	1
i	1
:	\$
:	:
:	:
6-8-1982	6-8-1 9 8e
85 The One Family One Post in (Government 6-8-1982 Service) Bill, 1982 by Shri K. Ramamurthy.	26 The Land Acquisition (Amendment) Bill, 6-8-1982 at 1982 (Amendment of section 4, etc.) by Shri K. Ramamurthy.
GE .	97 % :

SUMMARY

	dated 26-8-1982		•	•		•	•	•	•	•	•	246
5.	Bills pending at the	end o	féhe S	ession v	ide j	para No.	182	ı of B	ulletin	Part	II	_
4.	Part-discussed			•		•	•		•	•	•	1
3.	Bills withdrawn .			•		•	•				•	2
Ω.	Bills introduced .			•		•	•	•	•	•	•	24
1.	Bills pending at the	end	of the	last sess	ion	•	•	•	•	•	•	224

3. CALLING ATTENTION STATEMENTS

SI. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of Statement	Tir	
1	2	3	4		5
				н.	M.
1.	The reported severe cyclonic storm which hit several coastal districts of Orissa on 4 June, 1982, resulting in the death of a large number of persons and loss of cattle and devastation on a wast scale, and the relief operations organised in the affected areas.	Shri Virdhi Chander Jain	Rao Birendra Singh 8-7-1982	1	o6
2.	Serious situation arising out	Shri Ramavatar	Shri Bhagwat Jha Azad	0	52
	of the continuous strike by thousands of textile workers of Bombay since January, 1982 and the action taken by the Government in this regord.	Shastri	9-7-1982		
3.	The reported recent sir crash of an Air India Boeing at	Shri Chandre Pal	Shri A.P. Sharma	0	58
	Bombay's international airport resulting in the death of about 20 persons.	Shailani	13-7-1982		
4.	Serious situation arising out	Shri Narayan	Shri Shivraj V. Patil	o	40
	of the closure of seventeen jute mills in West Bengal resulting in unemployment of a large number of workers and further depression of raw jute prices for the farmers.	Choubey	14-7-1982		
5.	Situation arising out of	Shri Zainul Basher	Shri P.C. Sethi	1	25
	accidents, dacoity and loot in the Railways due to which passengers are feeling insecure and the action taken by the Government in regard thereto.		15-7-1982		
·6·	Situation arising out of the P	Prof. Rupchand Pal	Shri R. Venkataraman	ı	12
	the language formula.		15-7-1982		

1	2	3	4	5	
				н.	м.
7-	Situation arising out of acute shortage of power in the country with special reference	Shri Rojesh Pilot	Shri A.B.A. Ghani Khan Chaudhuri	1	31
	to Delhi, Uttar Pradesh, Rajusthan, Madhya Pradesh, Haryans, Punjab, Orissa, and West Bengal causing setback to the agricultural and industrial sectors in the country.		19-7-1982		
8.	The reported detection of		Shri R. Venkataraman	o	49
,	bogus recruitment offices recruiting a large number of fake personnel for the Army and the Navy.	Sheilani	20-7-1982		
9 .	Reported sex determination tests carried on by Private		Shri B. Shankaranand	1	00
	doctors in the country resulting in large scale destruction of famale foctuses which will bring down the already decliming famale sex ratio, harm the mothers' health and cause deformity to the children.	Gopalen	26-7-i982		
10.	The reported indefinite deten- tion in jails of a large number of undertrial prisoners	Shri Eduardo Falciro	Shri Nihar Ranjan Laskar	1	05
	despite the directives of the Supreme Court in the matter and deaths of many of them and action taken by the Government in regard thereto.		27-7-1982		
\$ 1.	The reported extremist activities in Punjab posing a threat	Shri Mani Ram Bagri.	Shri R. Venkataraman	1	25
	to the unity and integrity of the country as evidenced by the recent incident of a bomb attack on the family house of the Chief Minister.	Dager.	29-7- 19 82		
12.	The reported move by certain States to abridge the freedom	Shri Ajit Bag	Shri R. Venkataraman	1	49
	of Press and the reaction of the Government thereto.		7-8-1982		
13.	The reported death of many children in Delhi due to	Shri Rame vatar Shastri	Shri B. Shankaranand	1	00
	gastroenteritis.	cum(att)	9-8-1982		

1	` Ω	3	4	5
14.	Reported delay by various State Governments and Public Undertakings in implementing the guidelines laid down by Central Govern- ment for resettlement of ex-servicemen.	Singh	Shri K.P. Singh Deo 13-8-1982	H. M.

4. DIVISIONS

Number of Divisions held	•	•	•	•	•	13

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of dis- custion		Time taken
	(i) Railway Budget	udges		H.M.
Supplementary Demands for Grants in respect of 22-7-82 the Budget (Railways) for 1982-83.	22-7-82	2-8-82	Discussion and Voting on Supplementary Demands for Grants (Railways)	2.3 4
	(ii) General Budget	dget		
Supplementary Demands for Grants in respect 27-7-82	27-7-82			10.0
of the Budget (General) for 1982-83.		2-8-82	Discussion and Voting on Supplementary Demands for Grants (General)	2.23
	(iii) Budget in r 28-7-82	(iii) Budget in respect of State of Assam 28-7-82	mess	0.0
Budget (Assam) for 1982-83-		3-8-82 5-8-82	*General Discussion *Discussion and Voting on Demands for Grants	5.03
• Discussed together along with Statutory Resol pect of Assam issued under article 356 of the of the Government of Assam dated 5-5-82 dec Essential Services Maintenance (Assam) Act,	lutions secking (i) Constitution for a that daring certain serving 1980.	approval of the columbia period of s	*Discussed together along with Statutory Resolutions seeking (i) approval of the continuance in force of the Proclamation dated 19-3-32 in respect of Assamisated under article 356 of the Constitution for a further period of six months w.e.f. 19-9-32 and (ii) approval of the notification of the Government of Assam for the purposes of the Essential Services Maintenance (Assam) Act, 1930.	9-3-82 in re- c notification urposes of the

6. LEAVE OF ABSENCE

			0.			ADOBIA				
SL No.	Name 	of Me	mbers				Period for wh leave granted			ite when leave granted
1.	Shri Krishna C	handra	Halder	•	•		8-7-19	82	1	
							to 13-8-19	82		
2.	Shri Moti Bhai	R. Ch	andhari				9-7-1		į	
-				•	•	•	to 13-8-1	-		5 - 8-1 98 9
_	Shri H. G. Ra	l						_		
3.	Spir II. G. Ka	muru		•		•	14-7-19 to 7-8-198	-		
4.	Shri Subodh S	en	•				30-3-1982			
							30-4-	1982		
							a nd 8-7-	1982		
							to 3-8-1	-	1	
				7.	MOTI	ONS				
	(i) Mo	otion of I	No-Confiden	ce in t	he Counc	il of Mini	ters			
Bri	ief Subject	Under Rule	Member	who leav the	e on ih e of House ed for	Whether leave wa granted by the House			źn.	Decision of the House
								H.	М.	
in t	nt of confidence he Council of nisters.	198	Shri Hemwati Nandan Bahuguna	_	8-1982	Leave granted	16-8-1982	10	o 5	Negativ- ed
		(ii) <i>M</i> o	tion under l	Rule 9	88 for a	Suspension	of Rules			
	Brief Subje	ct			Memb	er	Date on which motion moved	Tin take		Remark
					-			H.	M.	
1.	Suspension of 66 in its appropriate for tal deration and part of Mines at Ore Mines at Ore Mines and Iron Ore Manganese Orbour Welfare ment) Bill, 198	blication king int king int king of nd Ma abour ent) B e Min re Mir Fund (to the consi- the Iron anganese Welfare ill, 1982 es and	Shri Aza	Bhagw d.	at Jha	6-8-82	0	02	Adopte

8. OATH OR AFFIRMATION

SI.		Constituency	State	Langu oath/ affirms		Date
1.	Shri Jagannath Shivram Patil.	Thane	Maharasht	ra Marat (Oati		
2.	Shri Lala Ram Ken .	Bayana (SC)	Rajasthan	Hindi (Ost	a)	
3.	Shri Deen Bandhu Verma	Udaipur	Rajasthan	English (Oat)		-
4.	Shrimati Sumati Oraon	Lohardaga (S7	r) Bihar	Hindi (Oati	ı)	8-7-1982
5.	Shri Baburao Paranjpe	Jabalpur	Madhya P	h).		
6. Shri Amal Datta . Diamond Harbour			West Benga	al Bengal (Affirm tion)	i na-	
7.	Shri Hemwati Nandan Bahuguna	Garwhal	Uttar Prad	esh Hindi (Oat	h)]	
		9. OBITU	JARY REFERI	ENCES		
SI		s of	Date of death	Date on which reference made	Time taken H. M	Remarks
1		2	3	4	5	6
1	Shri Maldevji M. Ode	dra, sitting	9-5-1982			
2	Shir Cumbum N. Nata Member.	arajan, sitting	30-6-1982			
.5	3. She Hira Vallable Hira Vallable Hira Vallable and First Lok Sabha.		26-4-1982			
ĺ	4. Shri P. T. Thanu Pills the First and Second	ii, Member of Lok Sabha.	15-5-1982	Apl		
	5. Shri Satya Narain Sin of the Fourth Lok Sal		24-5-1982	8-7-1982	0 0	7
	6. Sha Radha Raman, Mirst and Second Lok		8-6-1982			
•	7. Mirza Mohammad Af Member of the Const Assembly and Provision	tituent	11-6-1982			

1	2	5	3	4	5		6
_ ∕oftl	Shree Narayan Das, Membe te Provisional Parliament, Fir and and Third Lok Sabha.	r; 7-6 nst,	-1982		H.	М.	
Ma	Sarangdhar Sinha, mber of the Constituent Asser First and Second Lok Sabha	n-	-1982	8-7 -8 2	0 0	7	
	Dwarika Nath Tewari, mber of Second Lok Sabha.	2-7	-1982	14-7-1982	0	01	
11. Shri	D. Kamakshaiah, ng Member.	3/4-8-	1982				
, / Me	Tribhuvan Narain Singh, mber of the Provisional Parlis nt, First and Second Lok Sabi		1982	5-8-1982	1 0	03.	
13 Shri	i Godey Murahari, mber of Sixth Lok Sabha.	5-4	3-1982	6-8-198	0	0 3.	
14. Shr Me	S. K. Pottekkatt, Ember of Third Lok Sabha.	6-1	8-1982	11-8-1982	O	01	
Me	i B. L. Sondhi, ember of the Constituent Asse and Provisional Parliament	:m-	8-1982	13-8 -198	2 0	02	
	10. PAP	ers laii	ON T	H E TAB LE			
(i) I	By Government		,		•	-	601
(ii) 1	By Private Members .		•				Nil
	11.	PETITIC	ONS				
Pres	ented by Members .						3.

12. PRIVILEGE MATTERS

Decision of the House	y	The motion was adopted by the House. Another motion referring back the Second Report to the Committee of Privileges for a review of the quantum of punishment to be awarded was there after adopted by the House.	The Speaker gave his ruling and observed that he had gone through the report of the Committee on Public Undertakings but he had not come across any recommendation or observation of the Committee to the effect that they had called for a particular file from the Ministry and that that was not made avail able to them and thereby impeding the examination of the subject by the Committee. The Speaker, however, advised the members to furnish pertinent information to the Committee on Public Undertakings who would no doubt take it into account while giving the Action Taken Report.
Time taken	ĸ	H. W.	•
which which matter brought tefore the House	*	13-7-1982	15-7-82
Name of the Member who Date on raised the matter which matter matter brought defere the House	ø	Shri Kam Vilas Paswan, Prof. Ajit Kumar Mchta and Dr. Subramaniam Swamy]	Shri Atal Bihari Vajpayee, Prof. Madhu Dandavate & Sarvashri Harikesh Bahadur, Ram Vilas Pas- wan and George Fernandes
Brief Subject	a	Motion to consider the Second Report of the Committee of Privileges presented to the House on at April, 1982, in the matter of privilege regarding harassment caused to Shri Kurwar Ram, MP and abusive remarks used in respect of Members of Parliament by Police Guard at New Secretariat, Patna, on 29 November, 1980.	(i) Question of privilege regarding alleged- ly not making available to the Com- mittee on Public Undertakings file No. P. 20 of the Ministry of Petrobeum, Chemicals and Fertilizers required in connection with a subject taken up for examination by that Committee.
S. No.	-	-	ń

The Speaker gave his ruling and observed that since the Committee on Public Undertakings were directly concerned with the matter, he The Speaker gave his ruling and observed that he agreed with the views of the Chairman of the Committee on Public Undertakings was referring the matter to that Committee that as per precedents, the proceedings of the House, and that it was open to the members to furnish pertinent information to the Committee on Public Undertakings who would no The Speaker gave his ruling and expressed his inability to accede to the request made by Committee were kept confidential and not made available to any person, other than the members of the Committee, and as per existing practice only minutes of the sittings of the Committee were laid on the Table of the doubt take it into account while giving the threw some papers from the Speaker's Gallery The Speaker informed the House that a visitor on the floor of the House at about 6-20 P.M. and had made a statement and had expressed regret for his action. The House resolved 9 Action Taken Report. in the first instance. the member. 01 0 H. M. 0 S 0 28-7-1982 28-7-1982 15-7-82 15-7-82 jee, Indrajit Gupta, Satish Agarwal, George Fernan-des and K.P. Unnikrishnan Paswan, Prof. K.K. Tewari Prof. Madhu Dandavate Prof. Madhu Dandavate, Sarvashri Samar Mukherand Shri Atal Bihari Vaj-Bahadur, Ram Vilas Sarvashri Harikesh payec of a Missing File", incorporated certain matters which did not find a place in the Report, etc., presented by the Committee on Public Undertakings Question of privilege against Shri Arun Shourie of the Indian Express alleging about the import of crude and petroleum that he had in his article entitled "Case Requests from members for making Request from a member seeking permission of the siltings of the Committee on Public Undertakings held on 24 March and 2 April, 1982, in connection with the on Public Undertakings on a April, 1982, so as to provide a background about the oil deal with Kuo Oil and the missing file available to them the verbatim records transaction with Kuo Oil, Hong Kong, to lay what he described as the verbatim record of the meeting of the Committee Throwing of some papers from the Speaker's Gallery on the floor of the House by a to the House. products. visitor. 1 ó

that he had committed a grave offence and was guilty of the contempt of the House. The House further resolved that he be let off with a stern warning on the rising of the Houses on that day.	o 04 The Deputy Speaker read out the Speaker's ruling withholding his consent to the raising of the question of privilege.
	0 04 Th
	11-8-1982
	Prof. Madhu Dandavate and Sarvashri Ram Vilas Paswan and Jaipal Singh Kashyap
	uestion of privilege regarding alleged Prof. Madhu Dandavate 11-8-1982 failure of the Government to lay on the Table Action Taken Report on the Report Paswan and Jaipal Singh of Backward Classes Commission, 1980.

13. QUESTIONS

(i) Starred

Number of Questions put down in Question	Lists	for (Oral A	Dswc	rs .	•	•489
Number of Questions orally answered .	•	•	•	•	•	•	139
(ii) Unster	rred						
Number of Questions put down in Question L Written Answers furnished	ists for	W r	itten •	Ansv •	vers a	nd •	**5458
(iii) Short Notice	Questio	ns.					
Number of Questions put down in Short Notice	c Que	tion	Lists				NII
Number of Short Notice Questions orally answer	ed .						Nil

^{*} Includes 9 Starred Questions postponed/transferred from one Ministry to another.

^{**} Includes 86 Unstarred Questions withdrawn/transferred from one Ministry to another.

Shri Krishna Chandra Pandey
Shri Harinath Mishra
Smt. Geeta Mukherjee
Shri Ram Vilas Paswan

(iv) Half-an-Hour Discussions arising out of auxons to Questions

14. RESIGNATIONS BY MEMBERS

81. No.	Name	State	Constituency	Date from which resignation took effect	Date of issue of Notification in Gazette/ publication in Bulletin	Date of announce- ment in the House
1.	Shri Devi Lal Shri Zail Singh	Haryana Punjab	Sonepat Hoshiarpur	31- 5-19 82 22-7-1982	31- 5 -1982 22-7-1982	8-7-1982 22-7-1982

15. RESOLUTIONS

(i) Statutory Resolutions

12	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of Time moving and taken discussion	Time taken	Ministry/ Department concerned	Remarks
-	·a	ဧ	4	5	9	7	8
.	Approval of the continuance in force of Article 356 the Proclamation dated 19-3-1982 in respect of Assam, issued under article 356 of the Constitution, for a further period of six months w.c.f. 19-9-1982.	Article 356	Shri R. Venkataman	3-8-82	H W	Home Affairs	Adopted.
о •	Approval of the issue of the notification of the Government of Assam dated 5-5-1982 declaring certain services to be essential services within the State of Assam.	Section 2(2) of the Essential Services e Maintenance (Assam) Act, 1980.	Shri Nihar Rajan Laskar	4 4 4			

*Discussed together along with General Discussion and Demands for Grants in respect of the Budget (Assam) for 1982-83.

(ii) Private Members' Resolutions

ate(s) of mov- Time Taken Ministry/ Remarks	H M Department	23-4-1982 3.12 Home Affairs Withdrawn by leave (Eighth Session) (excluding 1 hrs. 16-7-1982 and 50 minutes 30-7-1982 taken during Eighth Session)	30-7-1982 3.44 Planning Negatived	13-8-1982 0.36 Planning Discussion not	concinded.
Si. Brief Subject Name of Member who Date(s) of mov-	DAOM	outlook in the Shrimati Vidya Chen- nupati.	of the Shri Baju Ban Riyan	3 Steps for speedy implementation of Shri K. Lakkappa socio-economic programme.	

19.3 16. SHORT DURATION DISCUSSIONS(RULE 198)

Remark	80				Office	icals
Ministry/ Department concerned	7		Home Affairs	Home Affairs	Prime Minister's Office	Petroloum, Chemicals and Fertilizers
Time Taken	و	Н, М.	4 2	8	8 45	30
Date Time of Discussion Taken	ıcı		8-7-82	15-7-82	22-7-82	28-7-82
Name of Member who raised the Discussion	*		Shri Ram Vilas Paswan	Smt. Pramila Dandavate	Shri Indrajit Gupta	Shri Atal Bihari Vajpayee
Under	ສ		193	193	193	193
Brief subject	a		Arroctics being committed on the Schoduled Castes in Tamii Nadu, Maharashtra, U.P., Bihar and other parts of the country.	2 Alarming increase in the incidence of rape and atrocities committed on women, including dowry deaths.	Statement made by the Prime Minister in the House on 9 July, 1982 regarding the situation in Lebanon.	Statement made by the Minister of Petroleum, Chemicals and Fertilizers in the House on as July, 1982 regarding the transaction relating to the purchase of HSD from M/s. Kuo Oil in February, 1980.
zi Š	\		- \	\ <u>\</u>	6	4

	0	4•	ĸ	9	7	8
Statement made by the Mimister of Agriculture and Rural Development and Civil Supplies in the House on 20 July, 1982 regarding drought con- ditions in various parts of the country and the steps taken by the Government in this regard.	193 4 Y Y T	Shri Atal Bihari Vajpayee	3-8-82	9	6 57 Agriculture.	
6 Report of the Backward Classes Commission, 1980, laid on the Table of the House on 30 April, 1982.	193	Shri Ram Vilas Paswan	11-8-82	6	9 17 Home Affairs	

17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcement

Subject	By whom	Date
Regarding discussion on the Motion of No-Confidence in the Council of Ministers to be moved by Shri Hemwati Nandan Bahuguna and fixation of sitting of the House on Monday, 16 August, 1982.	Deputy Speaker	13-8-1982

18. STATEMENTS

(i) Suo moto Statements made laid by Ministers nuder Rule 372

Sl. No.	Subject	Name of Minister	Date .	Time take	-	
1	2	3	4		5	
				н.	M	
1.	Regarding Overdrafts of States	Shri Pranab Kumar Mukherjee	8-7-1982	o	05	
2.	Government business from the week commencing the 12th July, 1982.	Shri Bhishma Narain Singh	9-7-1982	0	20	•
3.	Situation in Lebanon	Shrimati Indira Gandhi	9-7-1982	0	07	
4.	India's extended arrangement with the International Monetary Fund-Programme for the second year.		19-7-1982	0	05	
5.	Government business for the week commencing the 19th July, 1982.	Shri Bhishma Narain Singh	16-7-1982	0	18	•
6.	Regarding a major accident that occur- red at Topa Colliery of the Central Coelfields Limited in the Hazaribagh District on 16 July, 1982, resulting in the death of 16 persons.	Shri Bhagwat Jha Azad	19-7-1982	0	02	
7.	Drought conditions in various parts of the country and the steps taken by the Government in this regard.	Rao Birendra Singh	20-7-1982	0	07	
8.	Government business for the week commencing the 26 July, 1982.	Shri Bhishma Narsin Singh	22-7-1982	0	18	
9.	Release of a further instalment of Additional Dearness Allowance to Central Government Employees and relief to Pensioners including family pensioners w.e.f. 1st April, 1982.	Shri Pranab Kumar Mukherjee	22-7-1982	0	02	
10.	Increase in the issue price of wheat to the Public Distribution System and the roller flour mills.	Rao Birendra Singh	26-7-1982	2 0	og	
11.	Creation of buffer stock of sugar	Rao Birendra Singh	26-7-1982	o	09	
12.	Regarding the incidents which took place in Hauz Qezi and Lahori Gate Police Station areas of Delhi on the 25th and 26th July, 1982.		28-7-1982	o	09	

1	2	3	4		5
				H.	M.
13.	Transaction relating to the purchase of HSD from M/s. Kuo Oil in February, 1980.	Shri P. Shiv Shankar	28-7-1982	0	09
14.	Extension of the time for completion of the inquiry and submission of report by the Kudal Commission of Inquiry on Gandhi Peace Foundation and other organisations.	Shri P. Venkata- 3 subbaiah	98-7-1982	0	02
15.	Government business for the week commencing the 2nd August, 1982.	Shri Bhishma Narain Singh	30-7-1982	0	20
16.	Blow-out in one of the wells being drilled in the Bombav High field.	Shri P. Shiv Shankar	2-8-1982	0	05
17.	Hijacking of an Indian Airlines plane on 4 August, 1982.	Shri A. P. Sharma	5-8-1982	0	02
18.	Government business for the week commencing the 9th August, 1982.	Shri Bhishma Narain Singh	7-8-1982	0	35
19.	Sale of tickets of ASJAD to the Members of Parliament.	Shri Buta Singh	7-8-1982	0	02
204	Killing of two persons of Scheduled Caste in village Mancharpur also known as Mohanpura, District Aligarh, U. P.	Shri R. Venkatz- raman	9- 8-19 82	0	05
21.	Proposal for delinking of the manage- ment of the Haldia Dock Complex from that of Calcutta Port Trust.	Shri Veerendra Patil	[13-8-1982	0	02
22.	Setting up of a Tripartite Committee to deal with the problems being faced by the Textile industry including its workers.	Shri Shivraj V. Patil	13-8-1982	o	02
23.	Prime Minister's visit to the United States of America and Japan.	Shri P. V. Narasimha Rao	13-8-1982	0	10.

S	l. Subject o.	Name of Member who raised the matter	Minister who made the state- ment in response thereto	Date	Time taken
	1 2	3	4	5	
1	Inplementation of the recom- mendations of various reports of Police Commis- sion.	Masood		н.	м.
V	Crestion of separate Ministry and firm policy for the maintenance of ancient monuments.	Shri Bheekhabhai			
	Toking measures to check the pollution of river waters and the air.	Shri K. Lakka- ppa			
4	Deteriorating economic con- ditions of handloom wea- vers of Uttar Pradesh in view of marketing problems and burden of refund of bank loans.	Shri Zainul Basher			
	Alleged closing down of flour mills in Bihar in view of reduced supply of wheat quota to them.	Shri R.L.P. Verma		8-7-1982	25
(Alleged reduction in the quota of rice and wheat to Bibar and need to in- crease the same. 	Shri Ramavatar Shastri			
,	 Alleged tampering of the telephone of Justice Khanna, an Opposition nominee for the Presidential election. 	Prof. Madhu Dandavate	Shri G.M. Stephen		
:	B. Increased financial assistance to Rajasthan Government for famine relief measures	Gehlot			
W)	amending Constitution to give voting rights in the Presidential election to the elected Members of Union Territory Assemblies.	Shri Eduardo Falciro			
to	o. Steps to ensure payment to sugarcane farmers by sugar mills in Uttar Pradesh.	Shri Harish Kumai Gangwar J			

						
1	2	3	4	5		6
11.	Need to restart the closed Katihar jute mills of Bihar,	Shri Tariq Anwar	ָן		H.	М.
12.	Late running of trains on Bereilly-Pilibhit-Shahjehan- pur-Baheri-Badaun section of the North Eastern Rail- way.	Shri Harish Kumar Gangwar	 			
13.	Steps to open Rail and Road traffic between India- Pakistan- through Munabo- Khokhrapar in Barmer distric Rajasthan.	Gehlot	1 1 1 1			
14.	Problem of admission to colleges and schools in Delhi.	Shri Chaturbhuj	! }	13-7-1982	0	09
15.	Central clearance for the two petro-chemical projects of Bihar Government.	Prof. Ajit Kumar Mchta	<u> </u>			
16.	Increase in the freedom fighters' pension amount and implementation of the recommendations of All India Freedom Fighters Association.	Shri Ramavatar Shastri	1 1 1 1 1			
17.	Restarting of irrigation cons- truction work in Mirzapur District of Uttar Pradesh allegedly stopped due to operation of the provisions of Indian Forest Act.	Shri Ram Pyare Panika	 			
18.	Need for stern action against the fake agencies recently found cheating innocent people by offering jobs in foreign countries.	Shri Chandra Pal Shailani	 			
19.	Alleged move to close down Railway Sorting Section of the Puri-Howrah Express.		\ 			
g 0.	Measures to check alleged incidents of atrocities by police on women in certain villages of Uttar Pradesh.		}	14-7-1982	o	13
Q 1.	Alleged delay in issuance of passports from the Cochin Office.	Prof. P. J. Kurien				
28	Steps for effective working of National Cadet Corps.	Shri B. D. Singh				
23	Problems of film societies in screening their films in Delhi in view of certain recent rules of the Delhi Administration.	Shri K. A. Rajan	1 1 1 1			

1	2	3	4	5.	6
24	Installation of the statue of Mahatma Gandhi near India Gate and of Sardar Bhagat Singh.	Shri Mani Ram Bagri]		Н. М.
25	 Alleged irregularities in the distribution of relief items for the Orissa cyclone vic- tims. 	Shri Satyasadhan Chakraborty			
26	. Increasing our forest wealth with the slogan 'Birthday tree' scheme.	Shri Bheekha- bhai			
27	Alleged closure of a large number of dye-stuff units in Western Maharashtra and Ahmedabad and need to provide excise exemption to such units to give them nece- ssary protection.	Shrimati Sanyo- gita Rane			
28.	Alleged shifting of material meant for conversion of Manmad-Mudkhed Railway Section,	Shri Uttam Rathod		15-7- 1982	• 19
29.	Reconsideration of the alleg- ed orders for security depo- sits towards telephone bill arrears in Ratnagiri district in Maharashtra.	Shri Bapusaheb Parulekar			
30 .	Need to monitor the progress of reservation of service quota fixed for ex-servicemen.	Shri Rajesh Pilot			
31.	Improvement of rail services on North-Eastern Railway serving Eastern Uttar Pra- desh.	Shri Rajnath Sonkar Shastri			
32.	Taking over of the Vinod and Vimal Textile Mills of Ujjain in view of losses incurred by them.	Shri Satyanarayan Jatiya			
33 ·	Need for overbridge at Jsun- pur Railway Station in Uttar Pradesh to enable passengers to go to various platforms.	Dr. A.U. Azmi			
34.	Installation of Radio Station in Border districts of Barmer and Jaisalmer in Rajasthan in the Sixth Five Year Plan.	Shri Virdhi Chander Jain	•	19-7-1982	• #
35-	Shortage of drinking water in eight hilly districts etc. of Uttar Pradesh.	Shri Harish Rawat			
36.	Opening of additional colleges to ensure admission of eligible students in Delhi.	Dr. Vasant Kumar Pandit			

1	2	3	4	5		6
-					H.	M.
37•	Adequate Central assistance for early completion of sec- ondHooghly bridge project.	Shri Chitta Basu		1982		
38.	Steps to prevent breach of Greater Mahananda Bundh in Bihar on the Border of Malda district of West Ben- gal.	Dr. Golam Yazdani	}	19-7-1 82	O	26 .
39.	Alleged non-release of funds by University Grants Com- mission to the Universities of West Bengal.	Shri Sudhir Kumar Giri				
40.	Investigation in the incident of Air dropping of leaflets in Chinese language etc. in Jodhpur district in Rajasthan.	Shri Ashok Gehlot				
41.	Need for improvement in the working of Telephone system of Kheri-Lakhimpur Parlia- mentary constituency.	Shrimati Usha Verma				
42.	Construction of the proposed Talcher-Sambalpur rail link in Orissa during the Sixth Plan.	Shrimati Jayanti Patnaik				
49.	Delay in setting up of petro- chemical perject in Bihar.	Shrimati Krishna Sahi				
44-	Adequate compensation to the land owners by DDA on acquisition of their plots of land.	Shri Ram Vilas Paswan				
45.	Alleged denial of admission by Delhi University to stu- dents of Bihar in view of 10+2+3 system.	Shri Ramavatar Shastri	}	20-7-1982	0	2 9 :
46.	Alleged incidents of sacrilege in Punjab with reference to such incidents in Patiala town.	Dr. Karan Singh				
47.	Statement on the alleged looting by dacoits from Pakistan across the border in Rajasthan.	Shri Krishna Kumar Goyal	{			
48.	Reduction of Excise Duty and other measures to help toa growers of Kerala in getting a remunerative price.	Shri Xavier Arakal				
49.	Construction of memorials and other steps in the memory freedom fighters.	Shri Ram Lal Rahi				

6 T 2 3 4 5 H. M. unit in the Central Sector at Sawai-Madhopur Rajasthan . 64. Steps to give relief to farmers Sbri Harikesh affected by drought in Bahadur various States in the country. 65. Provision of special rebate Shri M. being given during Deepa-Kandaswamy wali and Pongal Days on handloom cloth in Tamil Nadu. 66. Need to resume the practice Shri N. Dennis of lending money against Jewellery and gold orna-ments as security by the nationalised banks and institutions. financial 67. Alleged dharns by people of Ladakh in support of Shri P. Namgyal their demands. 68. Need to include Pithoragarh Shri Harish Rawat and other areas under Drought Pronc Programme. 69 Students habit of taking drugs Shri Mool Chand and steps to check the same. Daga 70. Central assistance to West Shri Satyagopal

Misra

Shastri

Bengal Government in view

of drought, late rains

ment for construction of a

bridge over Ganga Gulzar Bagh in Patna.

and Colombo and

steamer service between Tuticorin and colombo.

Sector to provide employment in Jaunpur district of Uttar Pradesh.

71. Assistance to State Govern- Shri Ramavatar

new

72. Need for additional steamers Shri D.S.A. between Rameshwaram Sivaprakasham

73. Need for setting up of an Dr. A.U. Azmi industry under the Central

27-7-1982 0 22

6 1 2 3 4 5 H. M 74. Assistance to Madhya Pradesh Dr. Vasant Government to fight the Kumar Pandit alleged outbreak of Guineaworm (Naru) in an epidemic form in Madhya Pradesh. 75. Non-Purchase of wheat by Shri Rajesh Pilot Food Corporation of India in some districts of Uttar Pradesh, Haryana Punjab. 76 Attaching of more bogies Shri Chintamani to the trains running in Kharagpur-Khurda divilena Kharagpur-Khurda sion of South-Eastern Railway. 77. Steps to protect the ancient Shri Chandra Pal Shailani idol thefts in the country. 78. Imports of natural rubber Shri Sanyogita to maintain a proper ba-Ranc lance between its demand and supply. 79. Alleged islocation in Shri R. P. Das 28-7-19**82** 0 11 running of passenger trains on Lalgola-Ranaghat, Ra-naghat-Gede and Ranaghat-Bongaon sections of the Sealdah Division of Eastern Railway. 80. Construction of two Railway Shri M. Selvaraju bridges at Bheemanagar and at Thennore in Tiruchirapalli district of Tamil Nadu. 81. Deterioration in the tele- Shri Ram Vilas phone system in the country. Paswan 82. Reported decision to dis- Shri K. Lakkappa connect the hotline telephone lines linking different airports. 83 Need to release the report 1 Shri Arjun Sethi of the Committee which went into the functioning of Institute of Advanced Study of Simla. 167 Shrimati Jayanti 84. Need to continue the Airport Visa System. Patnaik 85. Alleged racket for making Shri Bapusaheb forged visas in the Country. Parulekar

6 1 2 3 5 H. M. 86. Supply position of food- Shri Sudhir grains to West Bengal. Kumar Gir 29-7-1982 0 21 Kumar Giri 87. Alleged increase in the sea-Shri Ashfaq fare of pilgrims going to Haj. Hussain 88. Doordarshan coverage of Shri Satyanara-Asiad 1982 for some dis- yan Jatiya tricts of Madhya Pradesh. 89. Better maintenance and Dr. A. Kalanidhi upkeep of Kannaki (Mangla Devi) Temple in Tamil Nadu. 90. Underground cooking gas Shri Digambar pipe lines in the towns Singh around Mathura Refinery. gr. Need to stop indiscrimi-Shrimati Madhuri nate cutting of trees in Singh Purnia in Bihar. 92. Pest attack on apple crop in Himachal Pradesh and Shri Chintamani Jena Jammu and Kashmir. Shri Chandra Pal 93. Steps to check abduction of children for begging Shailani by some gangs. 94. Steps to improve economic Shri Harikesh condition of handloom Bahadur weavers in the country. 95. Women procession on and Shri Atal Bihari 2-8-1982 0 12 August, 1982 regarding Vajpayee dowry deaths in Delhi. 96. Immediate steps to check Shri Ram Vilas mosquito menace and alleged increase in inci-Paswan dents of Malaria in Delhi. 97. Problems of soil erosion on Shri Zainal the Banks of the Bhagirathi Abedin near Farakka. 98. Provision of facilities of play Shri Bheekhabhai grounds, playing equipments and coaching in villages. 99. Alleged shortage of stores Prof. Narain adversely affecting the ex-Chand Parashar tension of telecom net work in the rural areas of the country. 100. Extension of Raw Cotton Shri Uttam Monopoly purchase Scheme Rathod to Maharashtra.

6 1 2 3 5 H. M. 101. Economic development of Shri Ramaath 9-8-1982 0 20-Bundelkhand hilly and Dubey backward areas 102. Steps to lift lock-out in Shri Ramavatar Pulwari Chazeiff Cotton Shastri Mills in Bibar. 103. Setting up of two more Shri Era Mohan units of Bharat electronics. 104. Need to ensure marketabi-Shri Ajit Kumar lity of the products of small scale and ancillary units by Eastern Coalfield Saha Limited in Asansol area. 105. Procedure of registration Prof. Ajit Kumar of students in University Mehta of Delhi and Jawaharlal Nehru University. 106. Railway services in certain Shri Ram Lal parts of Uttar Pradesh. Rahi 107. Reported move to import Prof. P. J. Kurian Coconut Oil. 108. Declaration of certain deve- Shri Harish iopment blocks of Uttar Rawat Pradesh as Tribal areas. 109. Provision of adequate radio Shrimati Jayanti net work in the State Patneik of Orissa and improvement in the transmitter installed at Cuttack Station. 110. Central clearance to capro- Smt. Krishna lactum plant at Barauni. Sahi. 111. Development of transport Shrimati Usha facilities in Tarai area of Verma Uttar Pradesh. 112. Adequate compensation to Shri Ghulam farmers whose land has Mohd. Khan been acquired in connection with setting up of a Can-tonment in Moradabad. 5-8-1982 o 18 113. Need to resettle the peasant Shri P. K. families removed for construction of Kallada Dam in Kerala. 114. Development of district Shri Harish Pilibhit and Puwayan Kumss Tehsil of Shahjahanpur Gangwar district in Uttar Pradesh.

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5 1 2 3 4 н. м. 115. Introduction of high speed Shri Bapusaheb ships in place of slleged Parulekar out-dated ships of Mogul Lines in Konkan Coast Line. 116. Expeditious completion of Shri Somnath construction of LPG Bott-Chatterjee ling Plant at Paharpur, Calcutta. 117. Alleged delay in the exe- Shri Arjun Sethi) cution of Oil drilling pro-118. Need to effect improvement Shri Satyanain the postal services in rayan Jatiya Ujjain, Madhya Pradesh. 119. Need for a high level bridge Shri D. P. Yadav over river Ganga Sultan Ganj in Bihar. ncar 120. Plantation of trees along Shri Virdhi National Highways. Chander Jain 121. Immediate decision to pub-Shri Satyagopal list cheaper edition of Misra Ravindra Rachanavali in Bengali. 6-8-1982 o 39° 122. Alleged unauthorised im-Shri Ratansinh port of polyester filament Rajda in the country. 123. Reported recent killing of Shri Mangal two harijans in Mohan pura village of Aligari district of Uttar Pradesh. Ram Premi Aligarh 124. Need for improvement in Shri Zainul the working of telephone system in Ghazipur district Basher of Uttar Pradesh. 125. Problem of getting ration Shri R.N. Rakesh cards by Government employees in Delhi on shifting to snother Government quarter. 126. Concentration of offices of Shri Kamal Nath Government and Public Undertakings in Delhi. 127. Alleged postponement of Shri Chintamani induction training programme in Reserve Bank Jena of India.

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128.	Distribution of Mahi Rive Water between Rajasthan and Gujarat.					
129.	Unsatisfactory telephone services in Jodhpur and adjacent areas.	Shri Ashok G ehl ot				
130.	Uninterrupted working of Atomic Power Station of Kota, Rajasthan.	Shri Krishan Kumar Goyal	}	9-8-1982	o	20
131.	Proper maintenance of foo grains by Food Corporation of India.		!			
132.	Steps to increase milk pro- duction in the country, instead of depending on imported skimmed milk powder.					
193.	Maharashtre - Karnataka Border dispute.	Prof. Madhu Dandavate	1			
134.	Assistance to Tripura Government to meet the situation created by alleged heavy floods.	•	}			
135.	Gentral survey team to study soil crosion by rivers in Himachal Pradesh.	Shri Krishan Datt Sultanpuri]			
136.	Financial assistance to small scale units by Nationalised Banks.		1			
137.	Need to make available child- ren literature at cheap price in the country.					
138.	Delay in construction of Banspani-Jakhpura Railway line.		}	10-8-1982	0	97
139.	Bombay Suburban Railway Service.	Dr. Subramaniam Swamy				
140.	Problems of ex-servicemen rehabilitated in public sector banks.	Shri Amal Datta				
141.	Steps for better working of postal and telephone system in Uttar Pradesh.	Shri Harikesh Bahadur				

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H. M. 142. Provision for a first class Shri Jagpal bogey from Saharanpur to Singh Lucknow and need for starting Sangam Express from Saharanpur instead Mecrut. Shri Y.S. 143. Need to allot more wagons Mahajan for transporting bananas from Jalgaon to Delhi. 144. Question of Central assistance Smt. Usha and directions to State Go-Prakash Chaudhari vernment of Maharashtra to pass National Highway No. 6 near Amravati along the border of the city. 145. Establishment of an oil termi- Shrimati nal at Paradip in Orissa. Jayanti Patnaik 146. Declaration of certain blocks Shri Uma Kant of Mirzapur district as Indus- Mishra trially backward area. 147. Relief measures in Katihar Shri Tariq district in Bihar due to floods Anwar and crosions in Mahananda Ganga rivers. 148. Declaration of 17 September Shri Jaipal Singh as social Justice Day on the Kashyap birthday of Periyar E.V. Ramaswamy. 149. Alleged crisis in publishing Shri Arjun industry due to high cost of Sethi paper. 11-8-1982 0 / 24 150. Need for a direct Air India Prof. P.J. Kurien flight from Trivandrum to Doha and Muscat. 151. Circular/Ring Road transport Shri T.R. Shaservice in Bangalore city. manna 152. Alleged eviction of tribals by Shri Baburao forest department in Madhya Paranjpe Pradesh. 153. Relief measures for tribals of Shri Ramavatar Santhal. Parganas in Bihar Shastri 1000 in view of alleged continuous drought. 154. Restoration of train services Prof. Ajit Kumar on Samastipur-Darbhanga Mehta e.id Samastipur-Khagariya Sections of North Eastern Railway.

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155.	Need to increase the contri- bution of workers to Provi- dent Fund to 10 per cent.	Shri D.S.A. Sivaprakasham]		Н. М.
156.	Union Government's clear- ance for setting up of a Nylon-6 project in Gujarat.	Shri Ahmed Mohammed Patel			
157.	Need for setting up of a Rail- way Coach Factory at Pal- ghat in Kerala.	Shri V.S. Vija- yaraghavan			
158.	Development of Tourism dur- ing the ASIAD and arran- gements for taking foreign tourists to Bihar.	Smt. Madhuri Singh		-	
159.	Development of Chitrakut town falling under the Jur- isdiction of Uttar Pradesh and Madhya Pradesh Go- vernments.	Shri Ramnath Dubey			V
160.	Problems of Railway emplo- yees of Statutory Staff Can-	Shri Basudeb Acharya			
161.	Punctuality of trains between Ahmedahad and Khedbrah- ma and Ahmedahad and Udaipur and need for re- placement of old locomotive engine by diesel engine.	Shri Shantubhai Patel		13-8-19	82 0 <u>35</u>
162.	Development of tourism in Gujarat.	Shri R.P. Gaek- wad			
163.	Use of Hindi by Delhi Administration.	Shri K.T. Kosal-			
154.	Facilities for improving the condition of fishing industry and fishermen in Tamil Nadu.	Shri M.S.K. Sathiyendran			
165.	Granting of additional loan to Kerala Government for raw cashew nuts procure- ment scheme.	Shri K.A. Rajan			
166.	Need to construct Kichau Dam in Uttar Pradesh.	Shri Ram Lal Rahi			,
167.	Need to decrease railway freight charges for transpor- tation of fruits.	Shri Rasheed Masood			40
168.	Incidents of atrocities on Harijans in Uttar Pradesh and Bihar.	Shri Ram Vilas Paswan			
169.	Alleged non-delivery of pos- tal Dak in Itarsi.	Shri Rameshwar Neekhra			

H. M.

170. Alleged financial strain on educational institutions and schools established by minority communities iu Tamil Nadu.

171. Need to increase financial allocation for expeditious construction of the proposed new Railway line of Nangal-Talwara in Himachal Pradeah.

(iii) Statement under Direction 16 correcting information regarding discussion on Private Members' Revolution

Brief Subject	Name of Minister	Date	Time taken
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Correcting certain information given by him in the House on 26 February, 1982 in course of reply to the discussion on Private Members Resolution moved by Shri M.M. Lawrence on 18 December, 1981 regarding Welfare of Construction Workers.	Shri Bhagwat Jha Azad	8-7-1982	0 04

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business		ime ken	Percentage to the total time taken
	Н.	М.	
BILLS			
(a) Government Balls	49	51	27.3
(b) Private Members' Bills	7	27	4-1
BUDGETS			
(a) Railway Budget	2	35	1.4
(b) General Budget	2	24	1.3
(c) Budget in respect of States under President's rule	5 *	04	2.8
CALLING ATTENTION NOTICES (Rule 197)	15	41	8.6
DISCUSSIONS			
(a) Half-an-Hour Discussions (Rule 55) .	3	57	2.2
(b) Short Duration Discussions (Rule 193)	34	35	18.9
MATTERS UNDER RULE 377	6	37	g.6
MOTIONS			
Motion of No-Confidence	10	05	5.5
QUESTIONS	22	10	12.1
RESOLUTIONS			
(a) Statutory Resolutions		•	
(b) Private Members' Resolutions .	7	32	4.1
STATEMENTS (Rule 372)	3	17	1.8
OTHER MATTERS such as Papers laid on Table, Question of Privilege, Obituary references, Points of Order,			
Personal Explanations etc.	11	27	6.3
Total:	182	27	100.0

^{*}Joint discussion took place on Statutor, Resolutions [side Statement No 15(i) Sl. Nos 1 and 2] and General Discussion and Demands for Grants in respect of the Budget (Assam) for 1982-83. Time taken on Joint Discussion has been shown under Assam Budget.